

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Forest Management Society, Bhopal, for the year 1983-84 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Forest Management Society, Bhopal, for the year 1983-84.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Forest Management Society, Bhopal, for the year 1982-83 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Forest Management Society, Bhopal, for the year 1982-83.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (b) above.

[Placed in Library. See No. LT-1071/85]

11.08 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY GENERAL : Sir, I have to report the following messages received from the Secretary General of Rajya Sabha :

(i) "In accordance with the provisions of rule 127 of the Rules of Procedure and conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 17th May, 1985, agreed without

any amendment to the Tea Companies (Acquisition and Transfer of Sick Tea Units) Bill, 1985, which was passed by the Lok Sabha at its sitting held on the 14th May, 1985."

(ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 17th May, 1985, agreed without any amendment to the Coinage (Amendment) Bill, 1985, which was passed by the Lok Sabha at its sitting held on the 15th May, 1985."

11.09 hrs.

ASSENT TO BILL

[English]

SECRETARY GENERAL : Sir, I lay on the Table the Appropriation (No. 4) Bill, 1985, passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 17th May, 1985.

11.10 hrs.

MATTERS UNDER RULE 377

[English]

(i) Need to take urgent measures to check large scale deforestation

SHRI SOMNATH RATH (Aska) : Due to large scale deforestation, the aggregate forest area in the country dwindled by 16.1 per cent from 5.62 lakh sq. kms. in 1972-75 to 4.62 lakh sq. kms. in 1980-82. It has been dwindling at a fast rate and if urgent measures are not taken to check the unabated felling of trees, the situation will get worsened and it will have adverse effects on our Eco system. Hence, I request the Government to devise urgent steps to check deforestation.